

## SUPREME COURT OF INDIA

The Collegium resolved on 28 September 2022 to transfer Dr Justice S Muralidhar, Chief Justice of the High Court of Orissa to the Madras High Court. The recommendation has remained pending with the Government of India since then without any response. Dr Justice Muralidhar now demits office on 7 August 2023 leaving less than 4 months' time.

In view of this delay, the resolution recommending the transfer of Dr Justice S Muralidhar is recalled to facilitate the appointment of a permanent Chief Justice in the Madras High Court by the appointment of Justice S V Gangapurwala as its Chief Justice, as the High Court has remained without a permanent Chief Justice for more than 6 months.

( Dhananjaya Y Chandrachud ), CJI

( Sanjay Kishan Kaul ), J

( K M Joseph ), J

( M R Shah ), J

( Ajay Rastogi ), J

19 April 2023.